

CA NO.20/2016  
IN  
CP NO. 113/2013  
RT NO.03/2016

Mr. Ved Kapoor & Anr.

...Petitioners.

Versus

M/s Hitkari China Industries Ltd. & Ors.

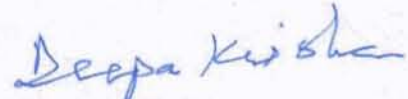
...Respondents.

Present: Mr. Vishal Gupta, Advocate for petitioners.  
Mr. Vishal Gupta, Advocate for respondents.

Mr. Vishal Gupta, Advocate has filed CA No.20/2016 seeking to withdraw the instant petition on the ground that parties have reached a settlement. CA is accompanied by the settlement deed. The same be taken on record and the instant petition is therefore, disposed of as withdrawn.



(Justice R.P. Nagrath)  
Member (Judicial)



(Deepa Krishan)  
Member (Technical)

November 02, 2016

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